

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NOS. 1777-78, 1774-75, 10491-93/2014, 30518/2014 and CC No.3185-86/2014, CC No.9475-9477/2014, CC No. 18154-66/2014, SLP(C) No. 4981-82/2015 CC Nos. 3163-64/2015, 8005-06/2015, 8010-11/2015 & 8215-16/2015

WITH

PRAYER FOR INTERIM RELIEF

AND

INTERLOCUTORY APPLICATION NOS. 2-3, 4-5, 8-9, 10-11, 12-13 & 14-15

(IN SLP(C) NOS. 1777-78/2014)

(Applications for condonation of delay in filing and refiling SLP, application for impleadment and permission to file additional documents)

AND

INTERLOCUTORY APPLICATION NOS. 1-2, 3-4, 5-6

(IN SLP(C) NOS. 1774-75/2014)

(Applications for condonation of delay in filing and refiling SLP and application for impleadment)

AND

INTERLOCUTORY APPLICATION NOS. 7-8, 9-10 and 11-12 and 17-18

(IN SLP(C) NOS. 1774-75/2014)

(Applications for impleadment and permission to file additional document)

AND

INTERLOCUTORY APPLICATION NOS. 13-14

(Application for directions in SLP(C) Nos. 1774-75/2014)

B.S.F. FAMILY WELFARE SOCIETY ETC.ETC. ...PETITIONERS

**VERSUS**

MADHUR MITTAL & ORS. ...RESPONDENTS

**OFFICE REPORT**

The matters alongwith applications above mentioned were listed before the Hon'ble Court on 28.04.2015 with Office Report dated 30.03.2015, when the Court was pleased to pass the following Order:-

**"In view of the letter circulated by the learned counsel for the petitioner seeking adjournment, list the matters after summer vacations."**

It is submitted that Mr. Jeetender Gupta, Applicant-in-person in (I.A. No. 10-11, application for impleadment) has sent a letter dated 11.08.2015 (copy enclosed) stating therein that due to personal difficulty, he is not in a position to attend the Court on 18.08.2015 and the hearing may be adjourned to the 1<sup>st</sup> weeks of September, 2015.

It is further submitted that Mr. P. N. Ramalingam, Advocate who has earlier filed an application for impleadment on 24.08.2015 filed an application for referring the dispute to mediation centre. However, the said application is being circulated herewith.

The matters alongwith applications above-mentioned are listed before the Hon'ble Court with this Office Report.

DATED THIS THE 24<sup>th</sup> DAY OF AUGUST, 2015.

**ASSISTANT REGISTRAR**

COPY TO:

1. Mr. Bankey Bihari, Adv. Ch. No.
2. Ms. Garima Prasad, Adv. Ch. No.
3. Mr. Deepak Goel, Adv. Ch. No.
4. Mr. Manish K. Bishnoi, Adv. Ch. No.
5. Mr. Kundan Kumar Mishra, Adv. Ch. No.
6. Mr. Gagan Gupta, Adv. Ch. No.
7. Ms. Prerna Mehta, Adv. Ch. No.
8. Mr. Ravi P. Malhotra, Adv. Ch. No.
9. Ms. Mukti Chowdhary, Adv. Ch. No.
10. Mr. P.N. Ramalingam, Adv. Ch. No.
11. Mr. Kunal Verma, Adv. Ch. No.

**ASSISTANT REGISTRAR**

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